

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 79/17 in CP No.12/ 2017	-	Admission	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	P.K. Rade 9448089774	Petitioner	S. Ratakonda Murali PCS

PCS for petitioner is present. I.A. No.79/17 is taken up today. I.A. No.79/17 is allowed vide separate orders.

Heard PCS for some time. PCS informed the Tribunal that the AGM of the company is to be held and necessary orders to be passed. When PCS was informed about the availability of provision in the Articles of Association that when two of three members are available they can themselves convene the AGM and proceed with the matter, he requested some time.

For continuation list it on 14.08.2017.

  
MEMBER (J)

  
MEMBER (T)